

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO -356
ANSWERED ON – 05/04/2023

STATUS OF NEWLY DECLARED NH

356. SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details and the present status of the highways that have been declared as National Highways (NHs) along with the NHs which are under construction at present in the various States including Uttar Pradesh;
- (b) the details of new NH projects sanctioned for the State of Uttar Pradesh during the last three years and the current year; and
- (c) the action taken by Government to complete these projects in various States?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA
STARRED QUESTION NO. 356 ANSWERED ON 05.04.2023 ASKED BY SHRI VIJAY
PAL SINGH TOMAR REGARDING STATUS OF NEWLY DECLARED NH

(a) Total length of National Highways (NHs) in the country has increased from about 91,287 km in March, 2014 to about 1,45,155 km at present.

Development and maintenance of NHs is a continuous process. Works on notified NHs are taken up accordingly as per traffic density, condition of road, inter-se priority and availability of funds.

State / Union Territory (UT)–wise details of ongoing NHs projects, including for the State of Uttar Pradesh, at present are annexed.

(b) NHs Projects in about 1,739 km length have been sanctioned for the State of Uttar Pradesh during the last three years and the current year for implementation through State Government and the project implementation units of the Ministry. Apart from this, National Highways Authority of India (NHAI) has awarded NHs projects in about 3,049 km length for the State of Uttar Pradesh during the last three years and the current year.

(c) The Ministry closely monitors various issues that affect project, environment/forest/wildlife clearances, Road Over Bridge (ROB) & Road Under Bridge (RUB) issues, contractual issues, land acquisition, encroachment removal, law & order issues, utility shifting, etc., for all NHs projects in various States/UTs, including for the State of Uttar Pradesh. Progress of projects is monitored through advanced digital platforms such as Project Monitoring Information System (PMIS) and Data Lake, Bhoomi Rashi portal (for Land Acquisition). Periodic reviews are held at various levels in the Ministry with all stakeholders including officers of executing agencies (such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Ltd. (NHIDCL), Border Roads Organization (BRO), State / UT Governments) to resolve these issues and ensure timely implementation of projects.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 356 FOR ANSWER ON 05.04.2023 ASKED BY SHRI VIJAY PAL SINGH TOMAR REGARDING STATUS OF NEWLY DECLARED NH

State / Union Territory (UT)–wise details of ongoing NHs projects, including for the State of Uttar Pradesh: -

Sl. No.	State / UT	Length (in Km)	Cost (in Rs. Crore)
1	Andaman and Nicobar Islands	217	1,466
2	Andhra Pradesh	1,768	29,765
3	Arunachal Pradesh	781	10,976
4	Assam	966	24,913
5	Bihar	2,361	58,381
6	Chhattisgarh	1,698	14,359
7	Dadra and Nagar Haveli & Daman and Diu	-	104
8	Delhi	80	12,876
9	Goa	11	2,209
10	Gujarat	1,365	32,974
11	Haryana	653	304,83
12	Himachal Pradesh	498	16,981
13	Jammu and Kashmir	789	39,705
14	Jharkhand	791	10,419
15	Karnataka	2,318	46,200
16	Kerala	843	63,834
17	Madhya Pradesh	1,680	23,499
18	Maharashtra	6,026	1,00,433
19	Manipur	697	25,983
20	Meghalaya	351	3,801
21	Mizoram	870	17,590
22	Nagaland	914	10,146
23	Odisha	1,574	20,396
24	Punjab	1,004	27,502
25	Rajasthan	2,203	34,585
26	Sikkim	363	6,162
27	Tamil Nadu	1,923	40,570
28	Telangana	919	13,493
29	Tripura	333	3,990
30	Ladakh	230	2,368
31	Uttar Pradesh	2,527	65,920
32	Uttarakhand	829	16,234
33	West Bengal	635	15,820
Total		38,218	8,24,138
